

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).4653/2006

(From the judgement and order dated 29/04/2005 in MJC No. 121/2002 of The
HIGH COURT OF ORISSA AT CUTTACK)

UTKAL GALVANIZERS LTD.

Petitioner(s)

VERSUS

ORISSA HYDRO POWER CORPN.LTD. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 12/02/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s) Mr. Manoj K. Misra,Adv.

Mr. Rajiv Roy,Adv.

Mr. Abhijit Roy,Adv.

Mr. Pranab Kumar Mullick,Adv.

For Respondent(s) Mr. Shibashish Misra,Adv.

UPON hearing counsel the Court made the following

O R D E R

List after three weeks as no one is present on behalf of

State of Orissa.

(Pardeep Kumar)

Court Master

(Khushi Ram)

Court Master